

HIGH COURT OF MANIPUR

AT IMPHAL

ORDER

Imphal, the 9th April, 2021

No. HCM/MJS/T-1/92-Estt./ 88336 : The High Court of Manipur is pleased to order transfer and the posting of the following Manipur Judicial Service Grade-I Officers:-

Name of the MJS Officer	Present Posting	New posting
1. Shri Lamkhanpao Tonsing	Special Judge (ND&PS) (FTC), Manipur.	Special Judge (ND&PS), Manipur.
2. Shri Kh. Ajit Singh	Special Judge (ND&PS), Manipur.	Special Judge (ND&PS) (FTC), Manipur.

Shri Lamkhanpao Tonsing shall take charge of Special Judge (ND&PS), Manipur from Shri Kh. Ajit Singh, Special Judge (ND&PS), Manipur.

On being relieved, Shri Kh. Ajit Singh, Special Judge (ND&PS), Manipur shall take charge of Special Judge (ND&PS)(FTC), Manipur from Shri Lamkhanpao Tonsing.

Till the completion of the induction training of Shri Ajit Singh from the Manipur Judicial Academy, Shri Lamkhanpao Tonsing will look after the Court of Special Judge (ND&PS)(FTC), Manipur.

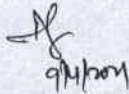
By Order, etc.

A. Guneshwar Sharma
9/4/2021
(A. GUNESHWAR SHARMA)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Copy to:-

1. The Accountant General (A & E) Manipur, Imphal.
2. The Secretary (Law), Government of Manipur.
3. All the District & Sessions Judges/ Presiding Officers/Addl. District & Sessions Judges.
4. Member Secretary, MASLSA.
5. The Registrar (Judl.)/Registrar (Vigilance)/(Adm./PM&P), High Court of Manipur.
6. The Director, Management Information System (MIS), Govt. of Manipur.
7. The Joint Director, Manipur Judicial Academy.

8. The CPC, High Court of Manipur for uploading on the website.
9. The Joint Registrar (Judl. & Bench)/(Admn./PM/P), High Court of Manipur.
10. All the Chief Judicial Magistrates/ Civil Judges(Senior Division).
11. All the Deputy Registrars, High Court of Manipur.
12. Person Concerned.
13. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
14. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
16. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
17. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
18. The Private Secretary to the Director, Manipur Judicial Academy.
19. The Private Secretary to Registrar General, High Court of Manipur.
20. The Superintendent (Estt.-II), High Court of Manipur.
21. The Guard File/ Notice Board.


9/11/2011